



Government of India / भारत सरकार

Ministry of Commerce and Industry / वाणिज्य और उद्योग मंत्रालय

Department of Commerce / व्यापार महकमा

Directorate General of Foreign Trade / विदेश व्यापार महानिदेशालय

Directorate General of Foreign Trade, Delhi / विदेश व्यापार महानिदेशालय, दिल्ली

VANIJYA BHAWAN, AKBAR ROAD, NEW DELHI / वाणिज्य भवन, अकबर रोड, नई दिल्ली

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(DES - V SECTION)

MINUTES OF THE NORMS COMMITTEE- V

MEETING No. NC/5/MEET/Oct/202223/14

DATED: 16/11/2022

Please Note

- I. For information of exporters, Norms Committee - V handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC (HS) Chapter 41 to 43, 50 to 67 .Communications in respect of cases/pertaining to NC- V may be sent to email address: nc5.dgft@nic.in
- II. The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars issued from time to time or any other provisions under FTP/HBP for EODC.
- III. Wherever the Committee has fixed Norms, the concerned RA may ensure that AA is issued on the wastages/consumption as ratified by the Committee or as per wastages claimed in the application, whichever is less.

Meeting No. NC/5/MEET/Oct/202223/14 dated 16/11/2022 of Norms Committee - V for the year 2022-23 was held on 16/11/2022 under the Chairmanship of Sh. Jai Pal, Joint DGFT to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2015-20.

The following members were present in the meeting:-

S.No.	Name and Designation of Representatives	Department
1	Manoj Kumar Meena, Deputy Director	Directorate General of Foreign Trade, Delhi
2	Sanjay Kumar, Sr. Secretariate Assistant(SSA)	Directorate General of Foreign Trade, Delhi
3	Kuldeep Singh, Technical Authority	O/o DC(MSME)
4	Ram Asrey Lal, Technical Authority	Technical Consultant, DGFT
5	Nand Lal, Technical Authority	Technical Consultant, DGFT

6	Shaish Kumar, Technical Authority	Technical Consultant,DGFT
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Case Details and Decision(s):

Case No.	1 / NC/5/MEET/Oct/202223/14
Case Status	Case Deferred
Party Name	APSARA SILKS
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 14 and 16/11/2022
HQ File Number	HQRNORM APPLY 00000247AM23
RA File Number	NA
Licence No and Date	0710115708/null
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and noted that representative of the firm had appeared before Norms Committee on dated 16.11.2022 to explain their case.</p> <p>The Committee heard the representative of the applicant and the explanation given by him in respect of the queries raised in this case. The Committee was not satisfied with the explanation and decided to ask the firm to furnish a short video with the explanation by a technical person</p> <p>Showing complete manufacturing process from raw material to final product and difference between the imported fabric and export product.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	2 / NC/5/MEET/Oct/202223/14
Case Status	Case Approved
Party Name	GOKALDAS EXPORTS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 14 and 16/11/2022
HQ File Number	HQRNORM APPLY 00004061AM23
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision:	
M/s. Gokaldas Exports Ltd. vide their application dated 03.11.2022 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers and based on of recommendation of technical authority and other details in this case, the Committee decided to approve the input output norms as under:	

Coverall (Men) Made up of 100pct Nylon Fabric GSM 235, with Lining and Poly Wadding Style # 104464	10000 Nos.	100%Nylon Cordura Coated Woven Fabric, Width 57 inches, +/- 5%, GSM 235 +/- 10%	6.576 Sq. meter/pc
		100 % Nylon Lining Fabric Width 57 inches +/- 5%, 73 GSM +/- 10%	4.994 Sq. meter/pc
		65% Polyester 35% Cotton Twill Lining fabric width 66 inches +/- 5%, GSM 160 +/- 10%	0.443 Sq. meter/pc
		100% Polyester Tricot Knitted Lining Fabric, Width 62 inches +/- 5%, GSM 201 +/- 10%	0.181 Sq. meter/pc
		100% Nylon Woven Dot TPU Laminated Fabric, Width 58 inches +/- 5%, GSM 182 +/- 10%	0.102 Sq. meter/pc
		80% Cotton 20% Polyester Bedford Corduroy, Width 60 inches, +/- 5%, GSM 356 +/- 10%	0.175 Sq. meter/pc
		100% Polyester wadding width 60 inches +/- 5% GSM 150 +/- 10%	5.258 Sq. meter/pc

Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

GSM should be matched in both the import and export items.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	3 / NC/5/MEET/Oct/202223/14
Case Status	Case Approved
Party Name	GOKALDAS EXPORTS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 14 and 16/11/2022
HQ File Number	HQRNORM APPLY 00004077AM23
RA File Number	NA

Licence No and Date	NA
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Norms Committee Decision:

M/s. Gokaldas Exports Ltd. vide their application dated 04.11.2022 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers and based on of recommendation of technical authority and other details in this case, the Committee decided to approve the input output norms as under:

S.N.	Details of Export items	Qty.	Details of import item	Qty. Recommended
1	BELTED BARREL PANT WOVEN BOTTOMS (WOMEN), MADE UP OF 100pct COTTON FABRIC, GSM 173, STYLE No: FWWB00166SM23AL/BL	3,000 Nos.	100pct COTTON Solid Dyed Woven TWILL FABRIC, Width 56 Inches, GSM 173+/- 10%	2.955 Sq. meter/pc
2	PULL ON WIDE LEG WOVEN BOTTOMS (WOMEN) MADE UP OF 72pct RAYON 28pct LINEN FABRIC, GSM 240, STYLE No: FAWWB00162SM23L	1,500 Nos.	72% RAYON, 28% LINEN, Solid Dyed Woven fabric, Width 55 Inches, GSM 240+/- 10%	3.30 Sq. meter/pc
3	COLLARED ELASTIC WAIST UTILITY ROMPER (WOMEN), MADE UP OF 72pct RAYON 28pct LINEN FABRIC, GSM 240, STYLE No: FAWWD00275SM23L	2,000 Nos.	72pct RAYON, 28pct LINEN, Solid Dyed Woven fabric, Width 55 Inches, GSM 240+/- 10%	3.85 Sq. meter/pc
4	BELTED PAPER BAG WOVEN BOTTOM SHORT (WOMEN), MADE UP OF 72pct RAYON 28pct LINEN FABRIC, GSM 240, STYLE No: FAWWB00161SM23L	2,000 Nos.	72pct RAYON, 28pct LINEN, Solid Dyed Woven fabric, Width 55 Inches, GSM 240+/- 10%	1.590 Sq. meter/pc

Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

GSM should be matched in both the import and export items.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	4 / NC/5/MEET/Oct/202223/14
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Case Status	Case Approved
Party Name	GOKALDAS EXPORTS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 14 and 16/11/2022
HQ File Number	HQRNORM APPLY 00003960AM23
RA File Number	NA
Licence No and Date	NA

Norms Committee Decision:

M/s. Gokaldas Exports Ltd. vide their application dated 29.10.2022 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers and based on of recommendation of technical authority and other details in this case, the Committee decided to approve the input output norms as under:

Details of Export List	Qty	Details of import item	Qty. Recommended
Biberall (Men) made of 100pct Nylon Cordura Coated Woven Fabric, GSM 235 +/- 10%, Style # 104461	75,000 Nos.	100%Nylon Cordura Coated Woven Fabric, Width 57 inches, +/- 5%, GSM 235 +/- 10%	5.338 Sq. meter/pc
		100 % Nylon Lining Fabric Width 57 inches +/- 5%, 73 GSM +/- 10%	3.583 Sq. meter/pc
		65% Polyester 35% Cotton Twill Lining fabric width 66 inches +/- 5%, GSM 160 +/- 10%	0.419 Sq. meter/pc
		100% Polyester wadding width 60 inches +/- 5% GSM 150 +/- 10%	3.772 Sq. meter/pc

Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

GSM should be matched in both the import and export items.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	5 / NC/5/MEET/Oct/202223/14
Case Status	Case Approved
Party Name	SHAHI EXPORTS PRIVATE LIMITED

Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 14 and 16/11/2022		
HQ File Number	HQRNORM APPLY 00004251AM23		
RA File Number	NA		
Licence No and Date	NA		
Norms Committee Decision:			
M/s Shahi Exports Pvt. Ltd. vide their application dated 09.11.2022 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers and based on of recommendation of technical authority and other details in this case, the Committee decided to approve the input output norms as under:			
Export Product	Quantity	Import item	Qty. Recommended
Boys Trouser (Style No. 543034) Made of 88% Cotton 11% Polyester 1% Spandex/Elastane Denim Woven Fabric GSM 387+/-10%	10550 Nos.	88% Cotton 11% Polyester 1% Spandex/Elastane Denim Woven Fabric GSM 387+/- 10%	1.66 Sq. Mtr/Pc
Boys Trouser (Style No. 543035) Made of 88% Cotton 11% Polyester 1% Spandex/Elastane Denim Woven Fabric GSM 387+/-10%	4138 Nos.	88% Cotton 11% Polyester 1% Spandex/Elastane Denim Woven Fabric GSM 387+/- 10%	1.50 Sq. Mtr/Pc
Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.			
GSM should be matched in both the import and export items.			
RA concerned may take necessary action subject to compliance of other usual conditions.			

Case No.	6 / NC/5/MEET/Oct/202223/14
Case Status	Case Approved
Party Name	GOKALDAS EXPORTS LIMITED
Meeting Number	NC/ 5/ MEET/ Oct/ 202223/ 14 and 16/11/2022

and Date	
HQ File Number	HQRNORM APPLY 00003961AM23
RA File Number	NA
Licence No and Date	NA

Norms Committee Decision:

M/s. Gokaldas Exports Ltd. vide their application dated 29.10.2022 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers and based on of recommendation of technical authority and other details in this case, the Committee decided to approve the input output norms as under:

Details of Export item	Qty.	Details of import item	Qty. Recommended
YUKON EXTREMES LOOSE FIT INSULATED COAT (MEN), MADE UP OF 100pct NYLON FABRIC GSM 235, AND WITH LINING AND POLY WADDING, STYLE No: 104460	50,000 Nos.	100% Nylon Cordura Coated Woven Fabric Width 57 inches, +/- 5%, GSM 235 +/- 10%	4.378 Sq. meter/pc
		100% Nylon Taffeta Lining Fabric Width 57 inches +/- 5%, GSM 73 +/- 10%	3.13 Sq. meter/pc
		100% Polyester Fleece Lining Fabric Width 60 inches +/- 5% GSM 280 +/- 10%	0.175 Sq. meter/pc
		100% Polyester Tricot Knitted Lining Fabric, Width 62 inches +/- 5%, GSM 201 +/- 10%	0.362 Sq. meter/pc
		80% Nylon 20% Spandex Knit Jersey Lining Fabric width 60 inches +/- 5%, GSM 160 +/- 10%	0.438 Sq. meter/pc
		80% Cotton 20% Polyester Bedford Corduroy, Width 60 inches, +/- 5%, GSM 356 +/- 10%	0.123 Sq. meter/pc
		100% Nylon Woven Dot TPU Laminated Fabric, Width 58 inches +/- 5%, GSM 182 +/- 10%	0.135 Sq. meter/pc
		100% Polyester wadding width 60	3.295

		inches +/- 5% GSM 150 +/- 10%	Sq. meter/pc
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Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

GSM should be matched in both the import and export items.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	7 / NC/5/MEET/Oct/202223/14
Case Status	Case Approved
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 14 and 16/11/2022
HQ File Number	HQRNORM APPLY 00004305AM23
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision:	
<p>M/s. Shahi Exports Private Limited vide their application dated 11.11.2022 has requested for change in style no of export item in the approved norms in NC Meeting no NC/5/MEET/Feb/2021-22/16 dated 17.02.2022. The Committee considered the case as per agenda along with other relevant papers and noted that firm had wrongly mentioned style no 105499. As per CAD and SPL Adv. Auth. no 0511010673 Dated 04.03.2022, the Committee decided to amend the style no from 105499 to 105449 in the input output norms in the above said meeting.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	8 / NC/5/MEET/Oct/202223/14
Case Status	Case Approved
Party Name	GOKALDAS EXPORTS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 14 and 16/11/2022
HQ File Number	HQRNORM APPLY 00003986AM23
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision:	

M/s. Gokaldas Exports Ltd. vide their application dated 31.10.2022 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers and based on of recommendation of technical authority and other details in this case, the Committee decided to approve the input output norms as under:

Details of Export List	Qty	Details of import item	Qty. Recommended
LOOSE FIT WASHED DUCK SHERPA LINING COAT (MEN), MADE UP OF 100pct COTTON FABRIC, GSM 410, WITH LINING AND POLY WADDING, STYLE No: 104293	75,000 Nos.	100% Cotton Woven Fabric, Width 65.5 inches +/- 5%, GSM 410 +/- 10%	3.979 Sq. meter/pc
		100% NYLON woven Cordura Fabric, width 57 inches +/- 5% GSM 240 +/- 10%	0.108 Sq. meter/pc
		100% Polyester Sherpa Knitted Lining Fabric Width 60 inches +/- 5%, GSM 320 +/- 10%	1.981 Sq. meter/pc
		100% Nylon Taffeta Woven Lining Fabric, Width 60 inches +/- 5%, GSM 65 +/- 10%	1.347 Sq. meter/pc
		65% Polyester and 35% Cotton Twill Lining Fabric Width 66 inches +/- 5%, GSM 160 +/- 10%	0.327 Sq. meter/pc

Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

GSM should be matched in both the import and export items.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	9 / NC/5/MEET/Oct/202223/14
Case Status	Case Deferred
Party Name	RADNIK EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 14 and 16/11/2022
HQ File Number	HQRNORM APPLY 00233292AM22

RA File Number	052404000455 AM21
Licence No and Date	0511000768/null
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> 1. CAD mentioning export serial no. 2. Image with mentioning product description. 3. Measurement chart with mentioning product description. <p>The case stands deferred for re-listing.</p>	

Case No.	10 / NC/5/MEET/Oct/202223/14												
Case Status	Case Approved												
Party Name	GOKALDAS EXPORTS LIMITED												
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 14 and 16/11/2022												
HQ File Number	HQRNORM APPLY 00004035AM23												
RA File Number	NA												
Licence No and Date	NA												
Norms Committee Decision:													
M/s. Gokaldas Exports Ltd. vide their application dated 02.11.2022 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers and based on of recommendation of technical authority and other details in this case, the Committee decided to approve the input output norms as under:													
<table><tr><th>Details of Export List</th><th>Qty</th><th>Details of import item</th><th>Qty. Recommended</th></tr><tr><td rowspan="3">LOOSE FIT WASHED DUCK INSULATED ACTIVE JACKET (MEN), MADE UP OF 100pct COTTON FABRIC, GSM 410, STYLE No : 104479</td><td rowspan="3">10,000 Nos.</td><td>100% Cotton Woven Fabric, Width 65.5 inches +/- 5%, GSM 410 +/- 10%</td><td>3.730 Sq. meter/pc</td></tr><tr><td>100% Nylon Taffeta Woven Lining Fabric, Width 60 inches +/- 5%, GSM 65 +/- 10%</td><td>3.072 Sq. meter/pc</td></tr><tr><td>100% Polyester Tricot Knitted Lining Fabric, Width 62 inches +/- 5%, GSM 201</td><td>0.472 Sq. meter/pc</td></tr></table>		Details of Export List	Qty	Details of import item	Qty. Recommended	LOOSE FIT WASHED DUCK INSULATED ACTIVE JACKET (MEN), MADE UP OF 100pct COTTON FABRIC, GSM 410, STYLE No : 104479	10,000 Nos.	100% Cotton Woven Fabric, Width 65.5 inches +/- 5%, GSM 410 +/- 10%	3.730 Sq. meter/pc	100% Nylon Taffeta Woven Lining Fabric, Width 60 inches +/- 5%, GSM 65 +/- 10%	3.072 Sq. meter/pc	100% Polyester Tricot Knitted Lining Fabric, Width 62 inches +/- 5%, GSM 201	0.472 Sq. meter/pc
Details of Export List	Qty	Details of import item	Qty. Recommended										
LOOSE FIT WASHED DUCK INSULATED ACTIVE JACKET (MEN), MADE UP OF 100pct COTTON FABRIC, GSM 410, STYLE No : 104479	10,000 Nos.	100% Cotton Woven Fabric, Width 65.5 inches +/- 5%, GSM 410 +/- 10%	3.730 Sq. meter/pc										
		100% Nylon Taffeta Woven Lining Fabric, Width 60 inches +/- 5%, GSM 65 +/- 10%	3.072 Sq. meter/pc										
		100% Polyester Tricot Knitted Lining Fabric, Width 62 inches +/- 5%, GSM 201	0.472 Sq. meter/pc										

		+/- 10%	
		65% Polyester and 35% Cotton Twill Lining Fabric Width 66 inches +/- 5%, GSM 160 +/- 10%	0.071 Sq. meter/pc
		100% NYLON woven cordura Fabric, width 57 inches +/-5% GSM 240	0.104 Sq. meter/pc

Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

GSM should be matched in both the import and export items.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	11 / NC/5/MEET/Oct/202223/14
Case Status	Case Deferred
Party Name	SAIVANA EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 14 and 16/11/2022
HQ File Number	HQRNORM APPLY 00233476AM22
RA File Number	052404000454 AM21
Licence No and Date	0511000025/null

Norms Committee Decision:

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:

1. CAD mentioning export serial no.
2. Image with mentioning product description, export serial no.
3. Measurement chart with mentioning product description, export serial no.
4. Export wise import item in Sq. Mtr./Pc in tabulation form

The case stands deferred for re-listing.

Case No.	12 / NC/5/MEET/Oct/202223/14
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Case Status	Case Deferred
Party Name	APSARA SILKS
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 14 and 16/11/2022
HQ File Number	HQRNORM APPLY 00000188AM23
RA File Number	NA
Licence No and Date	0710115822/null
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and noted that representative of the firm had appeared before Norms Committee on dated 16.11.2022 to explain their case.</p> <p>The Committee heard the representative of the applicant and the explanation given by him in respect of the queries raised in this case. The Committee was not satisfied with the explanation and decided to ask the firm to furnish a short video with the explanation by a technical person</p> <p>Showing complete manufacturing process from raw material to final product and difference between the imported fabric and export product.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	13 / NC/5/MEET/Oct/202223/14		
Case Status	Case Approved		
Party Name	GOKALDAS EXPORTS LIMITED		
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 14 and 16/11/2022		
HQ File Number	HQRNORM APPLY 00004046AM23		
RA File Number	NA		
Licence No and Date	NA		
Norms Committee Decision:			
M/s. Gokaldas Exports Ltd. vide their application dated 03.11.2022 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers and based on of recommendation of technical authority and other details in this case, the Committee decided to approve the input output norms as under:			
Details of Export List	Qty	Details of import item	Qty. Recommended
RELAXED FIT DENIM SHERPA LINED JACKET	50,000	100% Cotton Denim Woven Fabric, width 66 Inches +/- 5% GSM 410 +/- 10% (98060000 PAKISTAN ORIGIN)	4.080
	Nos.		Sq. meter/pc

(MEN), MADE UP OF 100%
COTTON DENIM FABRIC
GSM 410 WITH LINING
AND POLYWADDING,

STYLE No: 106323

100% Polyester Knitted Sherpa Fabric,
width 59 Inches +/- 5% GSM 320 +/- 10% 1.415
Sq. meter/pc

100% Nylon Taffeta Lining Fabric, width 1.079
60 Inches +/- 5% GSM 70 +/- 10%
Sq. meter/pc

65% Polyester 35% cotton Pocket Lining 0.229
Fabric, width 65 Inches +/- 5% GSM 166
+/- 10% Sq. meter/pc

Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

GSM should be matched in both the import and export items.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	14 / NC/5/MEET/Oct/202223/14
Case Status	Case Deferred
Party Name	KABADI SHANKARSA AND COMPANY
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 14 and 16/11/2022
HQ File Number	HQRNORM APPLY 00233665AM22
RA File Number	072404000234 AM21
Licence No and Date	0711000014/null

Norms Committee Decision:

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:

1. CAD mentioning export serial no.
2. Image with mentioning product description.
3. Measurement chart with mentioning product description.
4. Export wise import item in Sq. Mtr./Pc in tabulation form

The case stands deferred for re-listing.

Case No.	15 / NC/5/MEET/Oct/202223/14
Case Status	Case Deferred
Party Name	APSARA SILKS
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 14 and 16/11/2022
HQ File Number	HQRNORM APPLY 00000241AM23
RA File Number	NA
Licence No and Date	0710115707/null
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and noted that representative of the firm had appeared before Norms Committee on dated 16.11.2022 to explain their case.</p> <p>The Committee heard the representative of the applicant and the explanation given by him in respect of the queries raised in this case. The Committee was not satisfied with the explanation and decided to ask the firm to furnish a short video with the explanation by a technical person</p> <p>Showing complete manufacturing process from raw material to final product and difference between the imported fabric and export product.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	16 / NC/5/MEET/Oct/202223/14				
Case Status	Case Approved				
Party Name	GOKALDAS EXPORTS LIMITED				
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 14 and 16/11/2022				
HQ File Number	HQRNORM APPLY 00004057AM23				
RA File Number	NA				
Licence No and Date	NA				
Norms Committee Decision:					
M/s. Gokaldas Exports Ltd. vide their application dated 03.11.2022 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers and based on of recommendation of technical authority and other details in this case, the Committee decided to approve the input output norms as under:					
<table><tr><td>Details of Export List</td><td>Qty</td><td>Details of import item</td><td>Qty. Recommended</td></tr></table>		Details of Export List	Qty	Details of import item	Qty. Recommended
Details of Export List	Qty	Details of import item	Qty. Recommended		

YUKON EXTREMES LOOSE FIT INSULATED ACTIVE WEAR (MEN), MADE UP OF 100pct NYLON FABRIC GSM 235, AND WITH LINING AND POLY WADDING, STYLE No: 104458	1,00,000 Nos	100% Nylon Cordura Coated Woven Fabric Width 57 inches, +/- 5%, GSM 235 +/- 10%	3.80 Sq. meter/pc
		100% Nylon Taffeta Lining Fabric Width 57 inches +/- 5%, GSM 73 +/- 10%	2.986 Sq. meter/pc
		100% Polyester Tricot Knitted Lining Fabric, Width 62 inches +/- 5%, GSM 201 +/- 10%	0.295 Sq. meter/pc
		100% Nylon Woven Dot TPU Laminated Fabric, Width 58 inches +/- 5%, GSM 182 +/- 10%	0.184 Sq. meter/pc
		80% Cotton 20% Polyester Bedford Corduroy, Width 60 inches, +/- 5%, GSM 356 +/- 10%	0.076 Sq. meter/pc
		100% Polyester wadding width 60 inches +/- 5% GSM 150 +/- 10%	3.143 Sq. meter/pc

Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

GSM should be matched in both the import and export items.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	17 / NC/5/MEET/Oct/202223/14
Case Status	Case Approved
Party Name	O.C. SWEATERS LLP
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 14 and 16/11/2022
HQ File Number	HQRNORM APPLY 00000505AM23
RA File Number	05AX04000202 AM23
Licence No and Date	0511012171/29/04/2022
Norms Committee Decision:	

The Committee considered the case as per agenda along with other relevant papers and noted this case was approved in NC meeting no NC/5/MEET/Sep/202223/9 dated 04.10.2022 and due to typographical error, the decision of Norms Committee was marked as deferred. The committee went through the details submitted in this case and decided to correct the decision as under:-

S. No.	Export List	Qty.	Import item	Qty. Recommended
01	Duvet Cover Set and Sham Cover, Cover Size (90"X92") x 1 Pc Sham Cover Size (20"X26") x 2 Pc Made Of 100% Cotton Woven Printed Fabric, GSM 115 (+/- 10%)	200 Sets.	100% Cotton Woven Printed Fabric, GSM 115 (+/- 10%)	3418 SQM
02	Duvet Cover Set And Sham Cover, Cover Size (70"X86") X 1 Pc Sham Cover Size (20"X26") X 1 Pc Made Of 100% Cotton Woven Printed Fabric, GSM 115 (+/-10%)	100 Sets.	100% Cotton Woven Printed Fabric, GSM 115 (+/-10%)	1233 SQM
03	Duvet Cover Set And Sham Cover, Cover Size (106"X94") X 1 Pc Sham Cover Size (20"X36") X 2 Pc Made Of 100% Cotton Woven Printed Fabric, GSM 115 (+/- 10%)	210 Sets.	Made Of 100% Cotton Woven Printed Fabric, GSM 115 (+/- 10%)	3892 SQM
04	Fitted Sheet Set, Flat Sheet Set and Pillow Cover Size (Set Of Fitted Sheet Size (54"X75") X 1 Pc , Flat Sheet Size (96"X105") X 1 Pc And Pillow Cover Size (20"X31") X 2 Pc Made Of 100% Cotton Woven Printed Fabric, GSM 115 (+/- 10%)	100 Sets.	100% Cotton Woven Printed Fabric, GSM 115 (+/- 10%)	1786. SQM
05	Fitted Sheet Set, Flat Sheet Set and Pillow Cover	210	100% Cotton	3879

	Size(Set Of Fitted Sheet Size (60"X80") X 1 Pc , Flat Sheet Size (96"X105") X 1 Pc and Pillow Cover Size (20"X36") X 2 Pc Made Of 100% Cotton Woven Printed Fabric, GSM 115 (+/- 10%)	Sets.	Woven Printed Fabric, GSM 115 (+/- 10 %)	SQM
06	Fitted Sheet Set, Flat Sheet Set and Pillow Cover Size(Set Of Fitted Sheet Size (76"X80") X 1 Pc , Flat Sheet Size (102"X112") X 1 Pc And Pillow Cover Size (20"X41") X 2 Pc Made Of 100% Cotton Woven Printed Fabric, GSM 115 (+/- 10 %)	210 Sets.	100% Cotton Woven Printed Fabric, GSM 115 (+/- 10%)	4326 SQM
07	Napkin Set (Napkin Size (22"X22") Set Of 4 Pc Made Of 100% Cotton Woven Printed Fabric, GSM 115 (+/- 10%)	2400 Sets.	100% Cotton Woven Printed Fabric, GSM 115 (+/- 10%)	4800 SQM
08	Table Placement Set (Table Placement Size (14"X20") Set Of 4 Pc Made Of % Cotton Woven Printed Fabric, GSM 115 (+/- 10%)	700 PRS.	100% Cotton Woven Printed Fabric, GSM 115 (+/- 10%)	896 SQM
09	Table Cloth (Table Cloth Size (70"X108") Made Of 100 Percent Cotton Woven Printed Fabric, GSM 115 (+/- 10%)	700 Sets.	100 % Cotton Woven Printed Fabric, GSM 115 (+/- 10%)	4060 SQM
RA concerned may take necessary action subject to compliance of other usual conditions.				